

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

50(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.01.2020.**

**NAME OF THE COMPANY: M/s. Ashok Kumar Gupta & Ors. V/s. M/s. Meta
Plast Engineering Pvt. Ltd. & ors.**

UNDER SECTION 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Advocates for the Petitioner
Advocate for the Respondent

ORDER

No time left, in view of the constitution of the Special Bench. Renotify this
case on 6th July, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**